

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-127
IB/1345/ND/2019

IN THE MATTER OF:

NEXTGEN PROCON PRIVATE LIMITED

....APPLICANT

SECTION

U/s . 59 IBC Code, 2016

Order delivered on 22.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA,
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Arpit Dwivedi, Advocate for the Liquidator
For the Respondent/CD :
For the Intervener : Ms. Lakshmi Gurung, Sr. St. Counsel and Adeeba Mujahid, Sr & Jr
Standing Counsel for Income Tax
Mr. Saurabh kalia and Mr. Siddharth Tandon, Advocates for the
Intervener.

ORDER

Both sides are present. The Counsels are directed to file the Notes on submissions containing two pages. Counsel for Income tax Department is also present.

List the matter for making final submissions on 2nd February, 2021.

—sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

—sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit